[श्री डूमर लाल बैठा]

इस क्षेत्र के प्रमुख व्यापारिक स्थानों फारबिसगंज, किसनगंज, मुरलीगंज में प्रस्तावित जूट मिलों का शीघ्र निर्माण कर प्रान्त भर की जूट खपत की व्यवस्था का स्थायी हल निकाले।

प्रश्न अत्यन्त लोक महत्व का है।

(vi) NEED TO PROVIDE DIESEL TO FARMERS OF THE DROUGHT AFFECTED AREAS OF MADHYA PRADESH FOR SOWING KHARIF CROP

श्री प्रताप भानु शर्मा (विदिशा): मैं केन्द्रीय पैट्रोलियम मंत्री एवं नागरिक आपूर्ति मंत्री जी का ध्यान प्रदेश में व्याप्त डीजल की भारी कमी की ओर आकर्षित करना चाहता हूं।

इस समय मध्य प्रदेश में किसानों को खरीफ फसल हेतु पर्याप्त मात्रा में डीजल नहीं मिल पा रहा है, जिस के कारण कृषक वर्ग परेशान है एवं राज्य में यह समस्या चिन्ता का विषय बना हुआ है। जैसा कि ज्ञात है कि पिछले वर्ष प्रदेश में भयंकर सूखा पड़ा था, जिस के कारण खरीफ एवं रबी दोनों फसलें चोपट हो गई थी। परिणामस्वरूप केन्द्रीय सरकार द्वारा बड़े पैमाने पर राहत कार्य प्रारम्भ किये गये हैं।

इन बातों को ध्यान में रखते हुए यह बहुत जरूरी हो गया है कि आने वाली खरीफ फसल के लिये कृषि कार्य सुचारु रूप से चले, किसानों को अविलम्ब पर्याप्त मात्रा में डीजल मिलने की व्यवस्था की जाये एवं वर्षा के मौसम को ध्यान में रखते हुए 300 से 400 लीटर डीजल प्रति ट्रेक्टर अतिरिक्त मात्रा में उपलब्ध कराया जाये क्योंकि 10-15 दिन बाद ज्यादातर ग्रामीण रास्ते कम से कम दो माह के लिये बन्द हो जावेगें और समय पर डीजल न मिलने से किसानों को भारी नुकसान होगा।

13 hrs.

(vii) NEED FOR INQUIRY INTO THE ALLEGED SHADY DEALS OF OFFICIALS OF FOOD CORPORATION OF INDIA AT MANCHERIAL IN ANDHRA PRADESH

SHRI G. NARSIMHA REDDY (Adilabad): Mr. Speaker, Sir recently, the Food Corporation of India godown at Mancherial in Andhra Pradesh has sold more than 200 quintals of rice at Rs. 6/- per quintal inclusive of gunny bag while the price of the gunny bak itself is more than Rs. 7/- by declaring the said rice as rotten and unfit for human consumption. In the same manner some days back sugar was also declared as spoiled and sold at Rs. 120/- per quintal while the market rate was Rs. 600/- per quintal. These sales are taking place secretly. I am sure there is a big racket where some FCI officers and some merchants have come to certain understanding and disposing off rice and sugar at a throw-away price and making huge profits at the cost of public fund. I would request the Minister for Agriculture to appoint an independent officer and get the whole thing enquired and let this House know, during the last one year how many quintals of rice and sugar were declared unfit for human consumption and at what price these were disposed off and what is the procedure followed in disposing.

MR SPEAKER: Before we adjourn for lunch, I would like to announce that after lunch, the first item will be papers to be laid on the Table and the next, the reply by the Railway Minister to the discussions on the Railway Budget.

1302 hrs.

The Lok Sabha adjourned for Lunch till Fourteen past of the Clock.

The Lok Sabha reassembled after Lunch at five minutes past Fourteen of the Clock.

[SHRI SHIVRAJ V. PATIL *in the Chair*]

MR. CHAIRMAN: Shri Maganbhai Barot.